

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.02.2019,

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. SENGODAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : M/S CENNEY HOTELS PVT LTD & 2 OTHERS  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

D. H. Karthik Sashidhar  
P. Raji,  
C. Suresh

Counsel for Respondent 2 & 3

D. Sandeep Kumar  
for Hari Shankar Mani

for Petitioner

ORDER

Counsels for both the sides are present; prayed for time to make final submissions.  
At request, time is enlarged for making final submissions on next date of hearing. Put  
up on 19.03.2019 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk